

TELSTAR INDUSTRIES PRIVATE LIMITED (IN LIQUIDATION)  
LIST OF STAKEHOLDERS UNDER REGULATION 31 OF THE IBBI (LIQUIDATION PROCESS) REGULATIONS, 2016

(AS ON 14.11.2023)

Sr. No	Name of the Creditor/s	Cetagorywise		Claims summary			Proofs			Voting (%)		Remarks/Comments			
		(Financial or Operational)	(Secured or unsecured)	Submitted	Admitted	Rejected	Admitted in part	Rejected in part	wholly rejected	Final Admitted Amount (Rs.)					
1	Punjab National Bank	Financial	Secured	31,97,57,144.70	31,97,57,144.70	0	0	0		31,97,57,144.70	97.4296	The financial creditor has relinquished its security interest under Section 52(1)(a) of the Insolvency and Bankruptcy Code, 2016 in Form D dt 13.10.2023			
2	Gujarat Industrial Corporation, Surat	Operational	Unsecured	0	84,35,877.00	0	0	0	0	84,35,877.00	2.570401				
					32,81,93,021.70					32,81,93,021.70	100				

